

which do not have legislatures are too small to warrant such a pattern.

**Fast by Students and Young People Against Unemployment**

7705. SHRI N. R. DEOGHARE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government's attention has been drawn to the news item in the Hindustan Times dated the 28th March, 1969 regarding the decision of the students and young people to go on a two-day fast outside the Parliament House on May 14 and 15 to protest against the growing unemployment in the country : and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Yes, Sir.

(b) It is true that the employment opportunities available are not commensurate with the demand. However, the Government have taken a few steps to reduce the magnitude of unemployment amongst engineering graduates and diploma holders. The University Grants Commission, on the suggestion of the Education Minister, has recently set up a Committee to consider the establishment of a college in Delhi as a pilot project, which would offer selected employment oriented courses leading to a degree.

**All India Agriculture and Education Services**

7706. SHRI N. R. DEOGHARE :  
SHRI TULSIDAS DASAPPA :  
SHRI DEORAO PATIL :  
SHRI BHOGENDR A JHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have given up the idea of creating the Indian Agricultural Service and the Indian Education Service ;

(b) if so, the reasons therefor ;

(c) the States which are favouring the creation of these services ; and

(d) the States which are not in favour of creating these services ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS. (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Some of the new Governments, which were formed in the States following the general elections in 1967, reviewed their stand on the need for creating the Indian Agricultural Service and the Indian Educational Service. Taking note of the further views of the State Governments the Central Government reviewed the whole question in May, 1968 and decided that steps may not be taken for the present to constitute new All India Services for which provision was yet to be made in the All India Services Act 1951. Accordingly, no steps are being taken at present to constitute the Indian Agricultural Service and the Indian Educational Service.

(c) INDIAN AGRICULTURAL SERVICE:—

The State Governments of Andhra Pradesh, Bihar, Gujarat Haryana, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan and West Bengal.

INDIAN EDUCATIONAL SERVICE:—

The State Governments of Assam, Bihar, Gujarat, Jammu and Kashmir, Kerala, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and West Bengal.

(d) INDIAN AGRICULTURAL SERVICE:—

The State Governments of Mysore and Tamil Nadu.

The State Governments of Assam, Jammu and Kashmir and Uttar Pradesh did not convey their final decision regarding their participation or otherwise in the Service.

INDIAN EDUCATIONAL SERVICE:—

The State Governments of Andhra Pradesh, Haryana, Mysore, Rajasthan and Tamil Nadu.

The State Government of Punjab did not convey their final decision regarding their participation or otherwise in the Service.

**World Tourist Explosion**

7707. SHRI V. NARASIMHA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that in a recent statement he has expressed the fear that